

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 92 OF 2015

Dated: 2nd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Bala Krishna Industries Ltd.

...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Bipin Gupta
Mr. Sureel Bansal for R-2

ORDER

We have heard learned counsel for the Appellant for some time. We notice that nobody is representing the State Commission. Hence, we adjourn the matter to **01.03.2016**. On that day the counsel/representative of the State Commission shall remain present in the court.

Learned counsel are directed to serve a copy of this order on the State Commission.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk